

HIGH COURT OF JAMMU AND KASHMIR

OFFICE OF THE CENTRAL PROJECT COORDINATOR e-COLRS)

*S.O to
Circulate
amount
to
All Principal Dist. & Sessions Judges
of the State
No. 981 /CPC/K*

All Principal Dist. & Sessions Judges
of the State

No. 981 /CPC/K

Dated:- 06-09-2018

Subject:- VC Equipment for Court Complexes.

Sir,

Kindly refer to the communication of this office bearing No:- 981 /CPC/K Dated:- 30-07-2018 with regard to the cited subject. In this respect, it is requested to your good self to kindly direct the Judicial Officers of the concerned courts in your District where VC equipment has been delivered to submit to this office the stock entry report as per the proforma attached herewith within two days positively. The report must be sealed and signed by the concerned Judicial Officer and in case there are more than one courts in a complex, the officer higher in hierarchy may sign the report.

With warm regards.

Yours faithfully,

(Malik Shabir Ahmad)
CPC (e-Courts)

*Address me to Distt Sessions Judge Anantnag
W 1521-24/PSJ An. Dt. 7/9/18*

*Copy forwarded to - Sub Judge Anantnag, Muzil Gul,
Muzil Bumbul, Muzil Uthman for
compliance & submit report by today
9.9.2018 at 12.30 PM.*

Pr. District & Sessions Judge
(Anantnag)

**PROFORMA FOR STOCK ENTRY REPORT OF ADDITIONAL
DESKTOPS SUPPLIED.**

DISTRICT	COURT	ITEM	QTY	SERIAL NO. WITH MAKE & MODEL	STOCK LEDGER & NO.	PAGE NO.
		AIO	1			
		PTZ Camera	1			
		Microphon c	1			
		Display Unit	1			
		UPS	1			